

The 13th July 1960

No.LJL 50/59.—The following Act of the Assam Legislative Assembly which received the assent of the Governor is hereby published for general information.

(Received the assent of the Governor on the 5th July 1960)

ASSAM ACT No.XXV OF 1960

**THE ASSAM MOTOR VEHICLES TAXATION (AMENDMENT)
ACT, 1960**

(As passed by the Assembly)

[Published in the *Assam Gazette*, Extraordinary, dated the 14th July 1960]

An

Act

further to amend the Assam Motor Vehicles Taxation Act, 1936

Preamble Whereas it is expedient further to amend the Assam ^{Assam} Act
Motor Vehicles Taxation Act, 1936, hereinafter called **IX** of 1936.

the principal Act, in the manner hereinafter appearing:

It is hereby enacted in the Eleventh Year of the Republic of India as follows:—

Short title,
extent and
commence-
ment.

1. (1) This Act may be called the Assam Motor Vehicles Taxation (Amendment) Act, 1960.
- (2) It shall have the like extent as the principal Act.
- (3) It shall come into force on such date as the State Government may, by notification in the official Gazette, appoint.

Amendment
of Section 2
of Assam Act
IX of 1936.

2. For sub-section (f) of Section 2 of the principal Act, the following shall be substituted, namely:—

“(f) ‘Local Authority’ means a body of Station Commissioners, Municipal Boards or Town Committees, Gaon Sabhas, Gaon Panchayats, Anchalik Panchayats or any other authority entrusted by any Government with, or legally entitled to, the control or management of a Municipal or local fund”.

Deletion of
Section 23 of
Assam Act
IX of 1936
and the Se-
cond Sche-
dule.

3. Section 23 of the principal Act and the Second Schedule appended thereto shall be omitted.

Amendment
of the First
Schedule to
Assam Act
IX of 1936.

4. In the First Schedule to the principal Act, after item (iii) of the Article No.IVA, the following shall be inserted as item (iv) columnwise, namely:—

Description of vehicle	Annual rate of tax	Quarterly rate of tax
(iv) Auto Rickshaw...	50	15'

P. C. DAS,
Dy. Secy. to the Govt. of Assam, Law Deptt.